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Title: Need to have an amicable solution on Hogenakkal fall dispute in border area of Karnataka.

SHRI R. DHARUVANARAYANA (CHAMRAJANAGAR): Sir, I would like to draw the attention of the House to a long pending issue of identifying the State boundary between Karnataka and Tamil Nadu at Hogenakkal Falls in my Constituency.

The Hogenakkal Falls is a tourist destination and it comes under my Constituency. In this connection, 16 hon. Members of Parliament from Karnataka met the hon. Prime Minister and requested him to solve this boundary dispute.

**18.04 hrs** (Shri Inder Singh Namdhari *in the Chair*)

The boundary dispute has to be taken up by the Archaeological Survey of India. In the meanwhile, the Government of Tamil Nadu has taken up Hogenakkal Drinking Water Project in the disputed area. They are violating the Cauvery Tribunal Rules.

So, I urge upon the Union Government to withdraw its permission given for the on-going Hogenakkal Drinking Water Project because it comes under the disputed area. I also urge the Union Government to conduct survey immediately to resolve the problem between Karnataka and Tamil Nadu.